NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in CP(IB) No.59/ BB/2017	-	For orders	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

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SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	NIVEDITHA THIMMAIAH	Funancial	
	9972348421	creditor	+ Later -
2.	LAKSHMI MENON	P 1 t	- A > -
	(For C. K Abuda Bunar	Respondent	Jakahan
	Laws Chamers)		
	9880073412		

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 157/17 is listed today for orders. Again matter is listed for orders on 22/12/2017.

Member (T)

Member (J)